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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 25.08.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 4549 of 2025 in Comp. App. (AT) (Ins) No. 477 of 2024	Phanindhar Chivukula, Suspended Director of Sapura Engineering & Constructions (India) Pvt. Ltd. Vs. CEVA Logistics India Pvt. Ltd. & Anr.	Arpan Behl	Omprakash Parihar Dushyant Tiwari-R1 Udaykumar B Bhat Akshay Petkar Pranav Shah- R2
2.	Comp. App. (AT) (Ins) No. 1670- 1672 of 2024 & I.A. No. 6090, 6091, 6092, 6093, 6094, 6095, 7531, 7532, 7533 of 2024	Committee of Creditors of Rajesh Business and Leisure Hotels Pvt Ltd Through Its Member, ICICI Bank Ltd Vs. Rajesh Business and Leisure Hotels Pvt Ltd Through Its Resolution Professional & Ors.	Abhirup Dasgupta	Kunal Mimani- R2 Shweta Dubey Kanishka Prasad- R1 Chitranshul A. Sinha Sagar Bansal- R9 & 10
	Part Heard	With		
3.	Comp. App. (AT) (Ins) No. 1675-1677 of 2024 & I.A. No. 6111, 6112, 6113, 6114, 6115, 6116 7154, 7167 of 2024 (With Defects)	Rare Asset Reconstruction Ltd. & Anr. Vs. Rohit Ramesh Mehra & Ors.	Sagar Bansal	Kunal Mimani- R3 Shweta Dubey Kanishka Prasad- R1 Abhirup Dasgupta Ishaan Duggal- for CoC
	Part Heard	With		

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4.	Comp. App. (AT)	Rajesh Business and Leisure	Ichchha Kalash	Kunal Mimani- R7
	(Ins) No. 1780 -	Hotels Pvt. Ltd. Through its		Abhirup Dasgupta
	1782 of 2024 &	Resolution Professional Rohit		Ishaan Duggal- for CoC
	I.A. No. 6495,	Mehra		Chitranshul A. Sinha
	6496, 6497, 6498,	Vs.		Sagar Bansal- R8 & 9
	6499, 6500 of	Rajesh Patel & Ors.		
	2024			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar